

Advt No. 3841-42/DHC/e-Court/Comp/Dated: 30.01.2010

HIGH COURT OF DELHI: NEW DELHI
NOTICE INVITING
EXPRESSION OF INTEREST (EoI) FOR
LOCAL NETWORKING (LAN)

The expression of Interest as a preliminary study towards invitation of quotations for provision of high speed LAN (about 400 access points at 10 gbps speed) exclusively for the e-Court Project of Delhi High Court is invited from eligible and interested vendors by **15th February, 2010**. The applicant agency must have executed a similar project during the last five years and must have a minimum turnover of INR 100 million in the last three financial years. The EoI applicants are expected to make a presentation (max time 30 min) in front of the Computer Committee of Delhi High Court on **17th February, 2010 at 4.30 PM** in the Conference Hall, 3rd Floor, Extension Block, Delhi High Court, Sher Shah Road, New Delhi 110 003 or such other date as may be fixed by the Delhi High Court. The presentation should concentrate on the technical aspect of the project; discuss only the broad development proposal and strategy to be adopted by company. No financial commitment is required at this stage.

The Computer Committee may shortlist some agencies on the basis of the EoI documents and presentation and if found suitable invite them for the final tender and financial bid. The decision of the Delhi High Court in this regard shall be final.

Documents to be submitted by EoI applicants at the time of the presentation:

Documentary evidence of pre-qualification criteria as mentioned above.

List and brief description of large LAN projects undertaken in last five years with documentary proof.

A concept plan including the brief development proposal and the strategies of development for the LAN and its software.

Contact Address

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